

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)

TIS HAZARI COURTS: DELHI

ORDER

The following Orderlies/Peons are hereby detained and directed to report to the Office of Central District Legal Services Authority (CDLSA) for National Lok-Adalat to be held on 10.12.2023 (Sunday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. No.	Name of the official	Desig.	Place of present posting	Mobile No.
1	Amit Kumar EC: 21972190	Peon	Ms. Ritu Singh, Ld. ASJ, FTSC (RC), Central, THC	7827455427
2	Sunita Dua EC : 43933693	Peon	Nazarat Branch, Central, THC	9210070837
3	Ritu Raj EC: 37146143	Peon	Admn. Branch-III, Central, THC	8920519912
4	Bhaiya Lal EC: 10765/32280198	Peon	Ms. Kaveri Baweja, Ld. District Judge (Commercial Court)-07, Central, THC	9818165164
5	Sunil EC: 42093504	Peon	Sh. Praveen Singh, Ld. ADJ-11, Central, THC	9990466277
6	Ravi EC: 14933861	Peon	Sh. Deepak Garg, Ld. District Judge (Commercial Court)-09, Central, THC	9999600694
7	Ashish Gautam EC: 14041117	Peon	Judicial Branch, Central, THC	9953873135
8	Kirodi Lal Meena EC: 98209385	Peon	Office Pool, Admn.III, Central, THC	9887768384
9	Gaurav EC: 28327849	Peon	Office Pool, Admn.III, Central, THC	8506075035
10	Amit EC: 16051804	Peon	Office Pool, Admn.III, Central, THC	8930359823

Kawar-6
Principal District & Sessions Judge (HQs) (Officiating)
Tis Hazari Courts, Delhi

No. 191-750 Admn-III/HQs/Delhi/2023

Dated, Delhi the 09/DEC/2023

Copy forwarded for information & necessary action to:

1. Personal Office of the Ld. Principal District & Sessions Judge (HQs), THC.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.

Rajeev
Administrative Officer (Judicial),
Admn.III, Central Tis Hazari Courts, Delhi